

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 86 OF 2024

IN THE MATTER OF:

MR. TANAJI RUIKAR

...APPLICANT

Versus


M/S NARSINHA STONE CRUSHER &

CRUSH SAND & OTHERS

...RESPONDENTS

INDEX

S. No.	Particulars	Page No.
1.	Affidavit on behalf of the Applicant.	1 – 6
2.	Annexure A-1 Copies of pictures dated 07.11.2024 showing that the RMC unit of Respondent No. 2 is running and operating.	7 – 8
3.	Annexure A-2 Copies of pictures dated 30.12.2024 showing that unit of Respondent No. 1 and Respondent No. 2 is running and operating illegally.	8 – 11
4.	Annexure A-3 Copy of complaint dated 30.12.2024 filed through email.	12 – 16
5.	Annexure A-4 Copy of letter dated 31.12.2024 issued by the Applicant.	17


Omkar Wangikar
Advocate for the Applicant

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 86 OF 2024

IN THE MATTER OF:

MR. TANAJI RUIKAR

...APPLICANT

Versus

M/S NARSINHA STONE CRUSHER &

CRUSH SAND & OTHERS

...RESPONDENTS

AFFIDAVIT ON BEHALF OF THE APPLICANT

I, Tanaji Ruikar, aged 41 years, Occ: Agriculture, residing at Ruikar Wada, Mali Galli, Miraj 416 410 the Applicant herein, do hereby solemnly affirm and declare as under :-

1. I am the Applicant in the present Original Application and as such, I am well acquainted with the facts and circumstances of the case and therefore, competent to swear this Affidavit.

2. That after filing of the present OA, the Respondent No. 4 issued the Closure Direction dated 23.07.2024 to the Respondent No. 2. The Applicant states that, the Respondent No. 2 failed to comply the closure directions issued by the Respondent 4. It is pertain to note that, the unit of Respondent No. 2 is still operating and functioning it is not closed despite of clear directions. The Applicant has attached the pictures dated 07.11.2024 of unit of Respondent No. 1 and 2. It is evident from the pictures that the RMC unit of Respondent No. 2 is

still running and operating on 07.11.2024 illegally without any consent. **Copies of pictures dated 07.11.2024 showing that the RMC unit of Respondent No. 2 is running and operating are annexed herewith as ANNEXURE A-1.**

3. The Applicant has made multiple visits to the office of Respondent No. 5 to communicate that the RMC unit of Respondent No. 2 remains operational and has not been closed. Despite these efforts, Respondent No. 5 provided misleading assurances, and no action has been taken to date. Additionally, the Applicant has sought the electricity consumer number of Respondent No. 2 from Respondent No. 5, but has yet to receive a response.
4. On December 30, 2024, the Applicant once again documented the activities of Respondent No. 1 and Respondent No. 2. The images clearly indicate that the stone crusher unit operated by Respondent No. 1 is functioning with multiple non-compliance issues, while the RMC unit of Respondent No. 2 is operating illegally without the necessary permissions. This situation suggests that the electricity supply to Respondent No. 2's unit has never been disconnected by MSEDCL, and Respondent No. 5 has consistently provided misleading information to the Applicant. Additionally, the photographs serve as clear evidence that the stone crushing unit of Respondent No. 1 continues to operate with various non-compliance issues to this day. **Copies of pictures dated 30.12.2024 showing that the stone crushing unit of Respondent No. 1 is running with various non-compliances and RMC unit of Respondent No. 2 is**

running and operating illegally are annexed herewith as ANNEXURE A-2.

5. That on 30.12.2024, the Applicant returned to Respondent No. 5's office to assert that all previously provided information was false and fabricated, alleging that MSEDCL officers and Respondent No. 5 concealed the electricity consumer number for Respondent No. 2's unit, while also filing a complaint stating that the RMC unit of Respondent No. 2 remains operational despite clear directives to close it. **Copy of complaint dated 30.12.2024 filed through email is annexed herewith as ANNEXURE A-3.**

6. The Applicant submitted several requests to Respondent No. 5 for a re-visit or a joint visit to assess the current status of the units operated by Respondent No. 1 and 2. However, Respondent No. 5 cleverly declined these requests, indicating a possible collusion with Respondent No. 1 and 2. In pursuit of environmental justice, the Applicant has decided to announce a hunger strike, scheduled to begin on January 6, 2025, at 10 AM at the Sub Regional Office of MPCB in Sangli, which is under the jurisdiction of Respondent No. 5. **Copy of letter dated 31.12.2024 issued by the Applicant is annexed herewith as ANNEXURE A-4.**

I say and submit that the aforesaid affidavit is necessitated so that the present Original Applicant may be adjudicated upon by the Hon'ble Tribunal on merits.

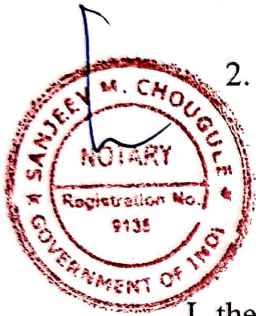
Noted Register
Serial Number... 8/2025

11 JAN 2024

AFFIDAVIT

I, Tanaji Ruikar, aged 41 years, Occ: Agriculture, residing at Ruikar Wada, Mali Galli, Miraj 416 410, Maharashtra, do hereby make an oath to swear as under –

1. That I am the sole Applicant in the present Original Application and I am well conversant with the facts and circumstance of the case and competent to file this affidavit.
2. The accompanying affidavit has been drafted under my instruction and the facts mentioned therein are true to my knowledge and the records obtained.



VERIFICATION

I, the above named deponent do hereby verify that the contents of Para 1 and 6 of the above affidavit are true to my knowledge.

Hence signed and verified at Pune on this 01.01.2025

Date: 01.01.2025

Place: Sangli

A handwritten signature in black ink, likely belonging to the Advocate mentioned in the text.

Signature of Advocate

A handwritten signature in black ink, likely belonging to the Applicant mentioned in the text.

Signature of Applicant

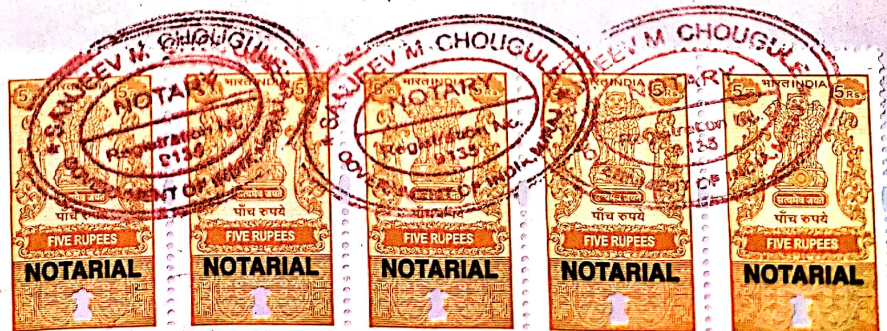
Noted Register
Serial Number... 8/2025

Solemnly affirmed
BEFORE ME

A handwritten signature in black ink, likely belonging to the Notary Public mentioned in the text.

Adv. S. M. Chougule
Notary Government of India
Miraj, Dist. Sangli Reg. No. 9135

11 JAN 2024





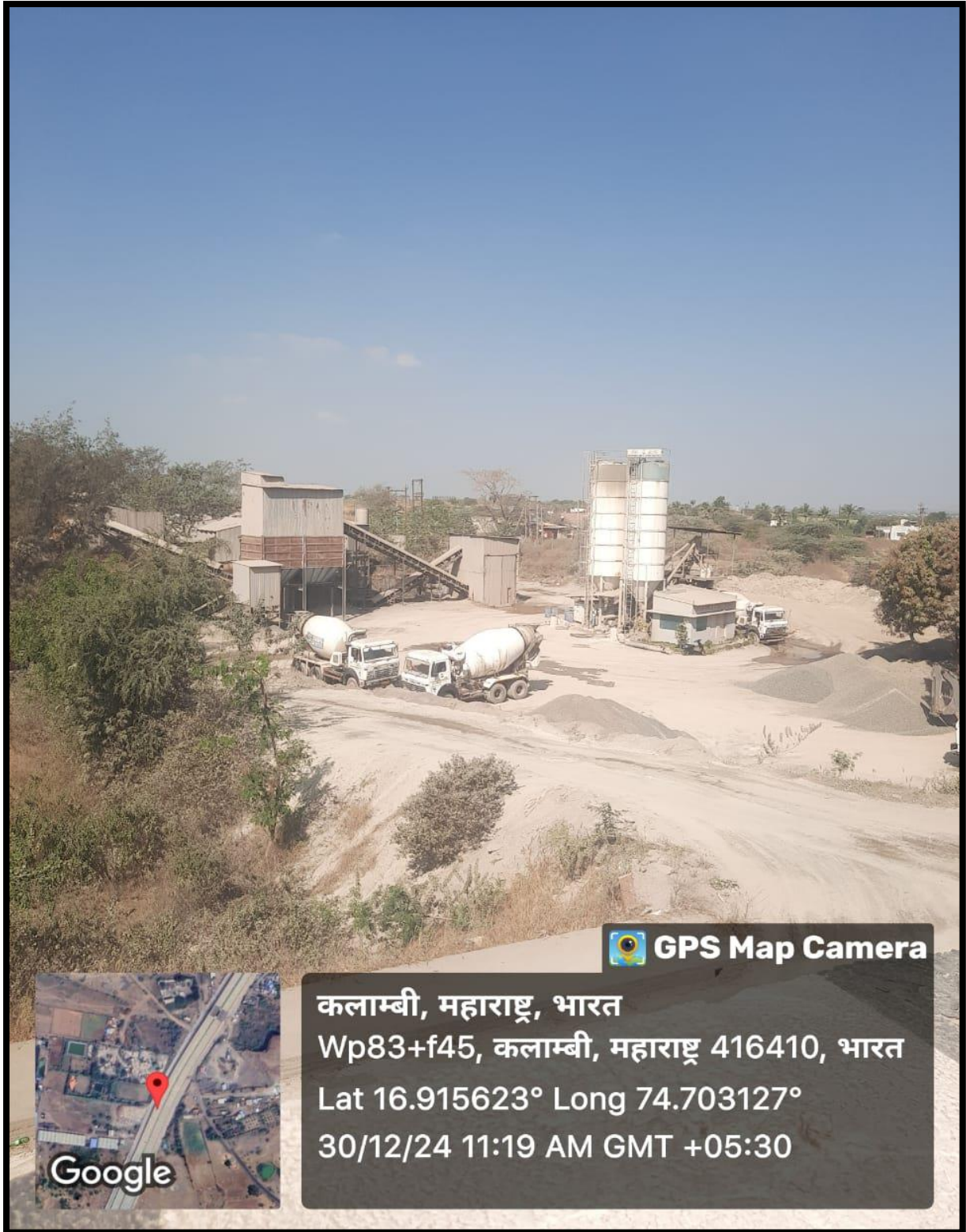
Pictures dated 07.11.2024 showing that RMC unit of Respondent No. 2 is operating illegally.



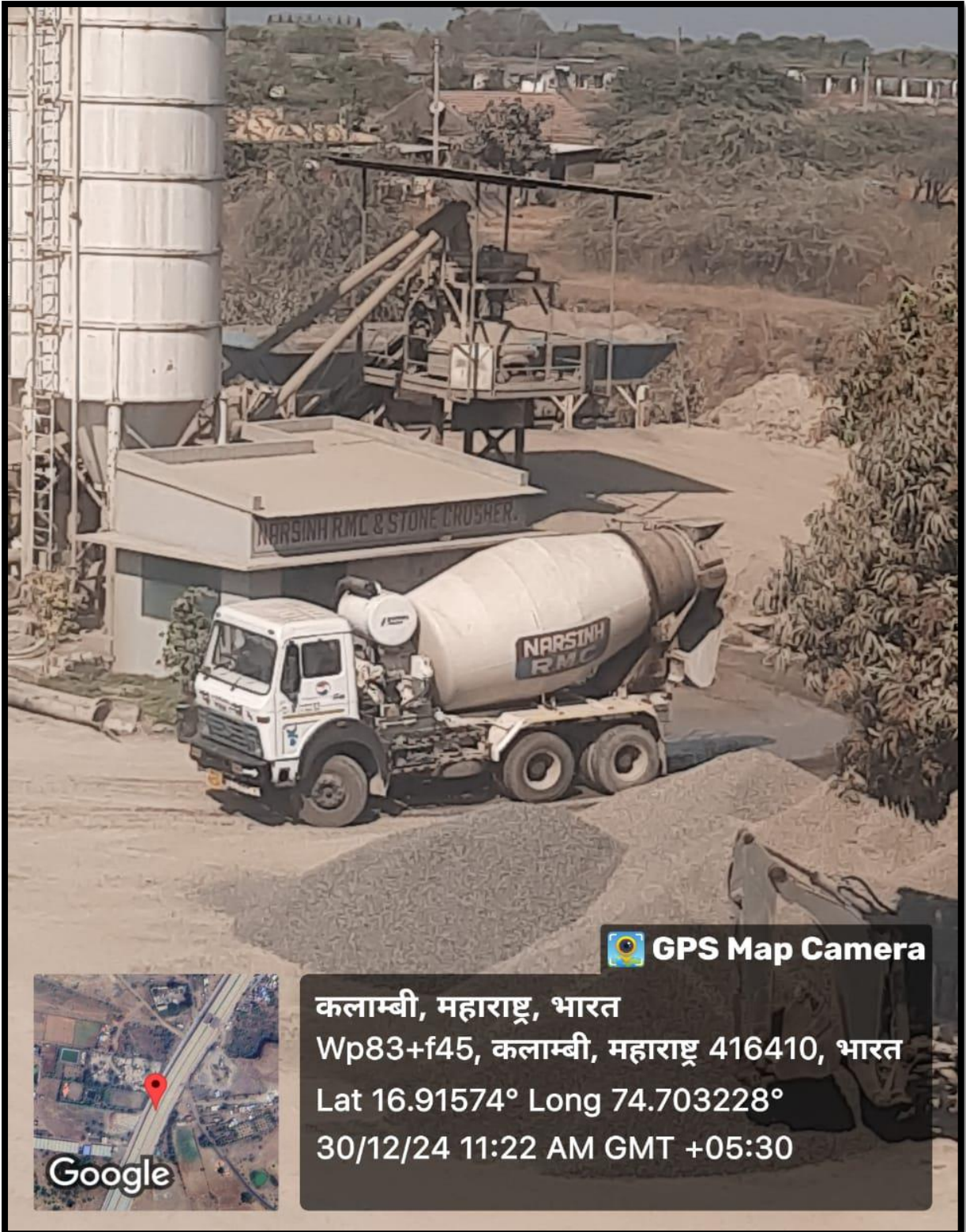
Pictures dated 07.11.2024 showing that RMC unit of Respondent No. 2 is operating illegally.



Picture dated 30.12.2024 showing that RMC unit of Respondent No. 2 is operating illegally.




Picture dated 30.12.2024 showing that Stone Crushing activity of Respondent No. 1 and RMC unit of Respondent No. 2 is operating.



Picture dated 30.12.2024 showing that truck loading activity is going on in RMC unit of Respondent No. 2.



 **GPS Map Camera**



कलाम्बी, महाराष्ट्र, भारत
Wp83+f45, कलाम्बी, महाराष्ट्र 416410, भारत
Lat 16.915763° Long 74.703228°
30/12/24 11:19 AM GMT +05:30



विषय: हरित नायालयाचे(NGT) बंद करण्याचे आदेश असून देखील बेकायदेशीर चालू असलेल्या नरसिंह आरएमसी प्लांट बाबत.....

1 message

Tanaji Ruikar <taruikar111777@gmail.com>

Mon, 30 Dec, 2024 at 8:12 pm

To: mah-env@nic.in, ccb.cpcb@nic.in, ms@mpcb.gov.in, collector.sangli@maharashtra.gov.in, rokolhapur@mpcb.gov.in, srosangli@mpcb.gov.in

Cc: adv.omkarwangikar@gmail.com

श्री. तानाजी आप्पासो रुईकर
रुईकर वाडा, उदगांव वेस
माळी गल्ली, मिरज - ४१६ ४१०
मोबाईल- ९३३७१११७७७/९३२३७७११११
ईमेल :taruikar111777@gmail.com

दिनांक: 30/12/2024

प्रति,

1. पर्यावरण आणि हवामान बदल विभाग, महाराष्ट्र राज्य, त्याचा पत्ता: नवीन प्रशासकीय भवन,

१५ वा मजला, मादाम कामा रोड,

मंत्रालय, मुंबई - ४०० ०३२, महाराष्ट्र, भारत

ईमेल आयडी - mah-env@nic.in

2. केंद्रीय प्रदूषण नियंत्रण मंडळ त्याच्या सदस्य सचिवाद्वारे,

त्याचा पत्ता आहे: परिवेश भवन, पूर्व अर्जुन नगर, दिल्ली-110032

ईमेल - ccb.cpcb@nic.in

3. महाराष्ट्र प्रदूषण नियंत्रण मंडळ (MPCB)

त्याचे सदस्य सचिव मार्फत

त्याचा पत्ता आहे: २-३रा मजला, कल्पतरू पॉइंट, समोर. सिनेमॅक्स, सायन सर्कल जवळ,

सायन, मुंबई-400 022

ईमेल - ms@mpcb.gov.in

4. सांगली जिल्हा जिल्हाधिकारी

त्याचा पत्ता आहे: जिल्हाधिकारी कार्यालय, सांगली - ४१६ ४१६ महाराष्ट्र, भारत

ईमेल - collector.sangli@maharashtra.gov.in

5. महाराष्ट्र प्रदूषण नियंत्रण मंडळ (MPCB)

त्याच्या प्रादेशिक अधिकारी मार्फत,

त्याचा पत्ता आहे: महाराष्ट्र प्रदूषण नियंत्रण मंडळ, उद्योग भवन इमारत.

जिल्हाधिकारी कार्यालयाजवळ, कोल्हापूर - 416 002

फोन: ०२३१-२६५२९५२

ईमेल- rokolhapur@mpcb.gov.in

6. महाराष्ट्र प्रदूषण नियंत्रण मंडळ (MPCB)

त्याच्या उपप्रादेशिक अधिकाऱ्यांमार्फत,

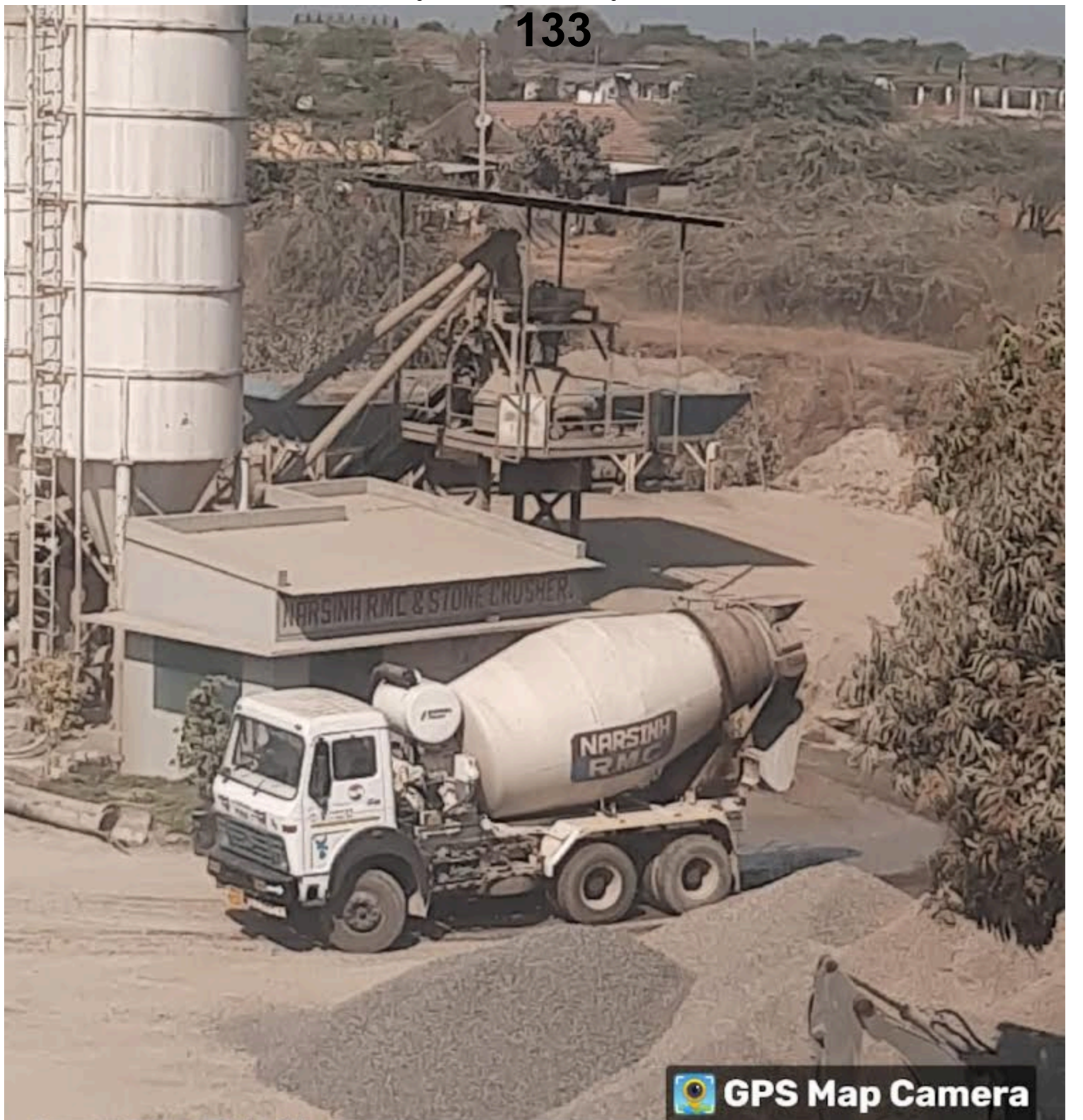
त्याचा पत्ता आहे: महाराष्ट्र प्रदूषण नियंत्रण मंडळ, उद्योग भवन इमारत.


विश्रामबाग, सांगली - 416 416

फोन: ०२३१-२६५२९५२

ईमेल- srosangli@mpcb.gov.in

133



 **GPS Map Camera**



कलाम्बी, महाराष्ट्र, भारत

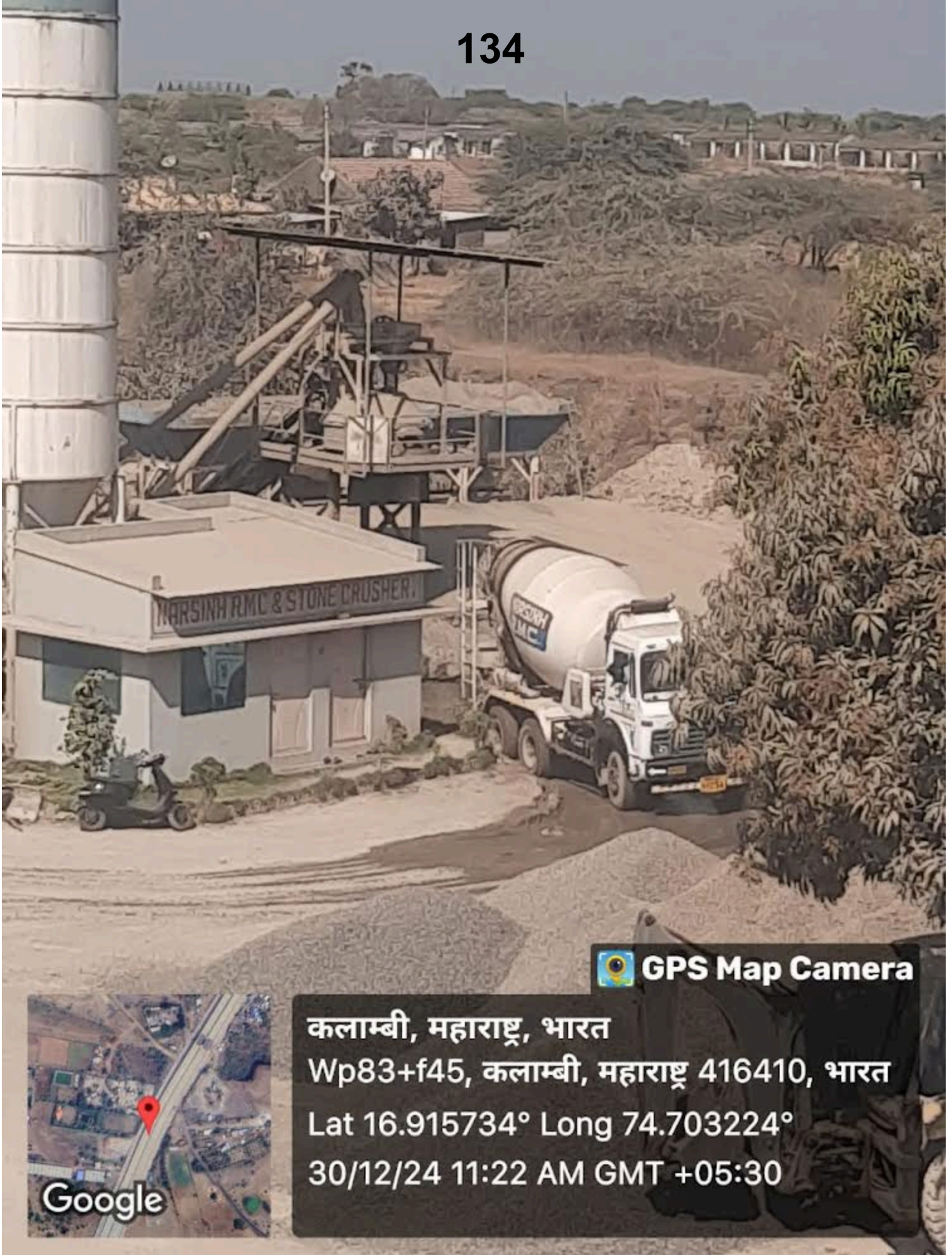
Wp83+f45, कलाम्बी, महाराष्ट्र 416410, भारत


Lat 16.91574° Long 74.703228°

30/12/24 11:22 AM GMT +05:30

Google

134



 **GPS Map Camera**



कलाम्बी, महाराष्ट्र, भारत

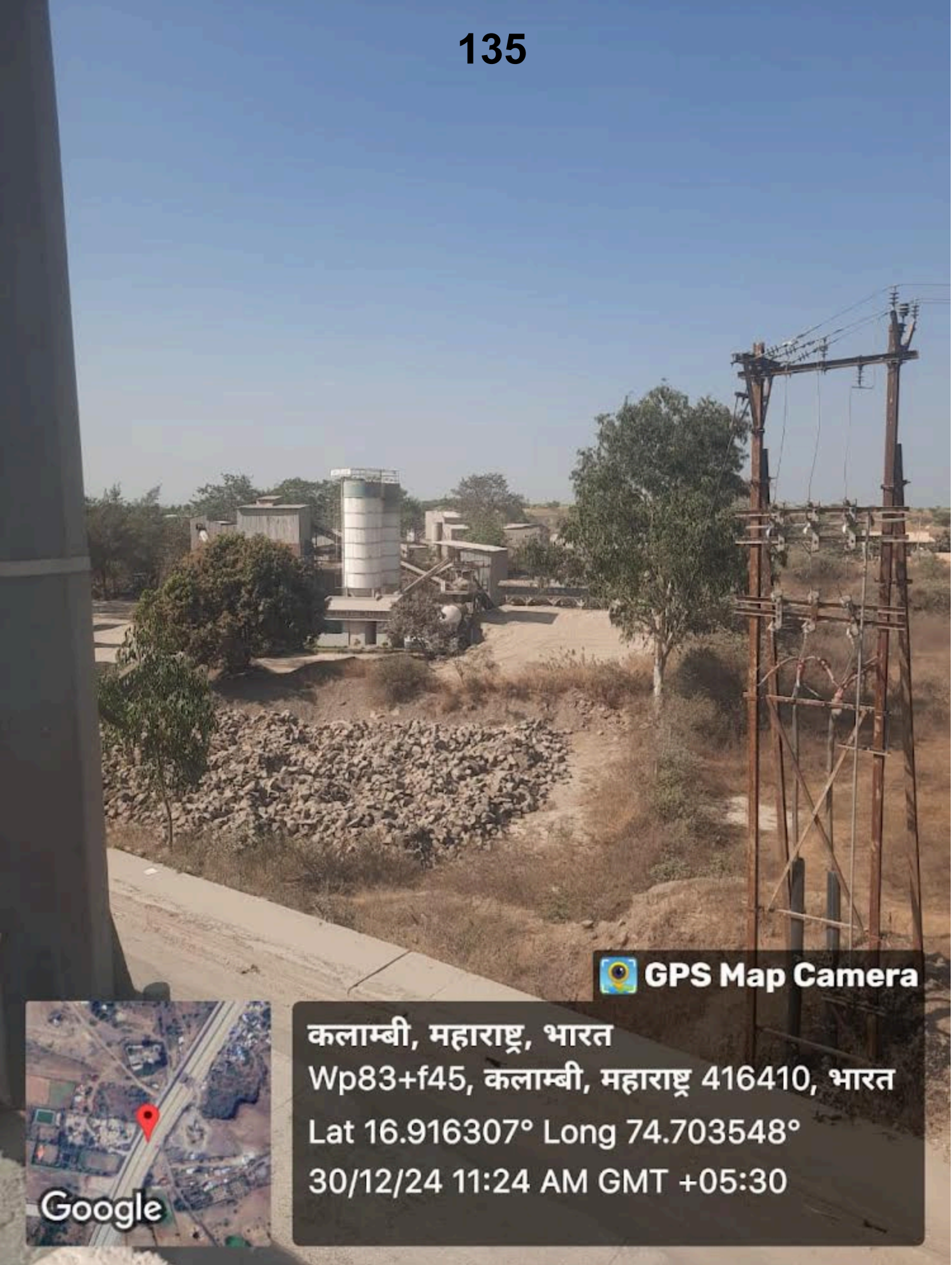
Wp83+f45, कलाम्बी, महाराष्ट्र 416410, भारत


Lat 16.915734° Long 74.703224°

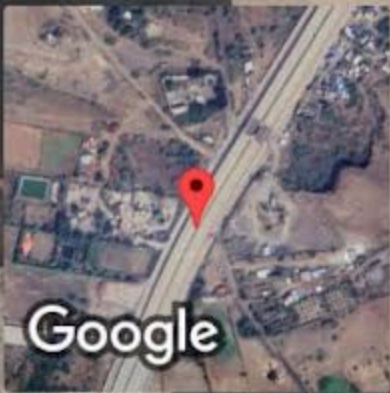
30/12/24 11:22 AM GMT +05:30

Google

135



 **GPS Map Camera**



कलाम्बी, महाराष्ट्र, भारत

Wp83+f45, कलाम्बी, महाराष्ट्र 416410, भारत

Lat 16.916307° Long 74.703548°

30/12/24 11:24 AM GMT +05:30

महोदय,

सांगली जिल्ह्यातील मिरज ग्रामीण भाग असलेल्या कळंबी गावाच्या हद्दीत मिरज पंढरपूर रोड लागत असलेल्या नरसिंह आरएमसी प्लांट बंद करण्याचे आदेश मा. हरित न्यायालयाच्या पुणे खंडपीठाने दिले होते तरी देखील आज म्हणजेच दी.30/12/2024 रोजी सदरचा (RMC) नरसिंह आरएमसी प्लांट हा राजरोसपणे सुरू आहे.

दिनांक 14/12/2024 रोजी एम एस सी बी ने लाईट कनेक्शन बंद करून त्याचा अहवाल प्रदूषण नियंत्रण मंडळाकडे पाठविल्याचे सांगली प्रदूषण नियंत्रण मंडळ कार्यालयाचे अधिकारी श्री किल्लेदार यांनी सांगितले.

दिनांक 27/12/2024 रोजीच्या प्रदूषण नियंत्रण मंडळाच्या अहवालामध्ये सदरचा आरएमसी प्लांट हा बंद आहे असा अहवाल दिल्याचेही किल्लेदार साहेब यांच्याकडून माहिती मिळाली असे असताना देखील आज दिनांक 30/12/2024 रोजी आम्ही स्वतः पाहणी केलं असता सदरचा आरएमसी प्लांट हा चालू असल्याचे निदर्शनास आले आहे ही बाब अत्यंत गंभीर असून हरित न्यायालयाच्या आदेशाला केराची टोपली दाखविण्यासारखा प्रकार आहे त्यामुळे या प्रकरणाची गंभीर दखल घेऊन संबंधित नरसिंह आर एम सी प्लांट वर ताबडतोब कारवाई करण्यात यावी ही विनंती..

(टिप: सोबत आजचे आर एम सी प्लांट चालू असलेले फोटो जोडत आहे..)

कळावे....

श्री. तानाजी आप्पासो रुईकर

मिरज...

M

विषय: कायमस्वरूपी बंद करण्याचे आदेश असून देखील अद्याप सुरू असलेल्या मिरज पंढरपूर रोडवरील कळंबी हद्दीत असलेल्या नरसिंह आर एम सी प्लांट बंद करण्यासाठी आमरण उपोषणाबाबत....

1 message

Tanaji Ruikar <taruikar111777@gmail.com>

Tue, 31 Dec, 2024 at 2:11 p

To: srokolhapur@mpcb.gov.in, srosangli@mpcb.gov.in, Colletor sangli <collector.sangli@maharashtra.gov.in>, sp.sangli@mahapolice.gov.in

Cc: adv.omkarwangikar@gmail.com

जिल्हा संघर्ष समिती सांगली...

1) प्रदूषण नियंत्रण महामंडळ कोल्हापूर..

उद्योग भवन इमारत जिल्हाधिकारी कार्यालया जवळ यांच्या कोल्हापूर

2) प्रदूषण नियंत्रण महामंडळ सांगली उद्योग भवन कार्यालयजवळ सांगली

3) माननीय जिल्हा पोलीस अधीक्षक सांगली

पोलीस अधीक्षक कार्यालय विश्रामबाग सांगली....

4) माननीय जिल्हाधिकारी सांगली.

जिल्हाधिकारी कार्यालय सांगली मिरज रोड विजयनगर सांगली..

पत्ता : रुईकर वाडा, उदगांव वेस, माळी गल्ली, मिरज. ४१६ ४१०. संपर्क: ९३३७१११७७७, ९३२३७७११११

विषय: कायमस्वरूपी बंद करण्याचे आदेश असून देखील अद्याप सुरू असलेल्या मिरज पंढरपूर रोडवरील कळंबी हद्दीत असलेल्या नरसिंह आर एम सी प्लांट बंद करण्यासाठी आमरण उपोषणाबाबत....

महोदय,

प्रदूषण नियंत्रण मंडळ सांगली आणि विद्युत वितरण कंपनी यांच्या यांच्या कार्यक्षेत्रात असलेल्या मिरज पंढरपूर राष्ट्रीय महामार्ग लगतच कळंबी गावाच्या हद्दीत असलेल्या नरसिंह आर एम सी प्लांट बंद करण्याचे आदेश देऊन विद्युत कनेक्शन कट केले असल्याचे विद्युत वितरण कंपनीने मेलद्वारे प्रदूषण नियंत्रण मंडळ सांगली यांना कळविले आहे तरी देखील 30/12/2024 रोजी आम्ही स्वतः पाहणी केली असता सदर आर एम सी प्लांट हा चालू असल्याचे निदर्शनास आले. त्याचे फोटो काढून मेल द्वारे प्रदूषण नियंत्रण मंडळ सांगली, कोल्हापूर, मुंबई आणि दिल्ली यांना आर एम सी प्लांट चालू असल्याचे छायाचित्रे जोडून कळविले आहे तरी देखील प्रदूषण नियंत्रण मंडळ सांगली आणि विद्युत वितरण कंपनीचे अधिकारी कृपाशीर्वादाने चालूच आहे. जुजबी कारवाई करून बंद असल्याच भासत आहेत त्यामुळे येणाऱ्या 6/1/2025 रोजी सकाळी दहा वाजल्यापासून नरसिंह आर एम सी प्लांट त्या ठिकाणाहून कायमचा हट्टपर्यंत आमरण उपोषण करणार करणार आहोत याची नोंद घ्यावी... कळावे.....

अध्यक्ष सांगली जिल्हा संघर्ष समिती सांगली.. तानाजी आप्पासो रुईकर मिरज....

Tanaji Ruikar
31/12/2024

31-12-2024
प्रथम लिपीक,
महाराष्ट्र प्रदूषण नियंत्रण मंडळ
सांगली.